

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2794
TO BE ANSWERED ON- 08/08/2024

EKLAVYA MODEL RESIDENTIAL SCHOOL FOR TRIBAL STUDENTS

2794 DR. HEMANT VISHNU SAVARA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government is implementing the scheme of Eklavya Model Residential School (EMRS) for providing quality education to tribal students in their own environment;

(b) if so, the details thereof;

(c) whether it is true that the Government has set the target of total 740 EMRSs to enroll around 3.5 lakh Scheduled Tribe (ST) students across the country;

(d) if so, the details thereof;

(e) the basic criteria fixed for the establishment of an EMRS under the new scheme; and

(f) the measures/steps taken/proposed to be taken by the Government to ensure that EMRSs are established in close proximity to tribal villages, especially in Palghar district in the State of Maharashtra?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (e): Government is implementing the central sector scheme of Eklavya Model Residential School (EMRS) from the year 2018-19 for providing quality education to tribal students in their own environment. Earlier, EMRS was a component under Article 275(1) of the Constitution of India. Under the new scheme, Government decided to set up one EMRS in every block with more than 50% ST population and at least 20,000 tribal persons (as per Census 2011). Accordingly, Ministry has identified 728 EMRSs to enroll around 3.5 lakh Scheduled Tribe (ST) students across the country. As on date, a total number of 708 EMRSs have been sanctioned across the country, out of which 405 EMRSs are reported to be functional. State-wise details of EMRSs are at **Annexure**.

(f): In order to ensure that EMRS are established in close proximity to tribal villages, the EMRSs have been sanctioned in the block having more than 50% ST population and at

least 20,000 tribal persons. The States have been asked to provide land within the blocks approved under the new revamped scheme of EMRS.

5 EMRSs have been sanctioned in Palghar, Maharashtra. The location wise details is as under: -

S.No.	District	Block	Village	Functional Status
1	Palghar	Dahanu	Dapcheri	Functional
2	Palghar	Jawhar	Shrirampur	Functional
3	Palghar	Mokhada	Gonde Khurd	Functional
4	Palghar	Palghar	Kambalgaon	Functional
5	Palghar	Talasari	Uplat	Functional

Annexure

Annexure as referred in part (a) to (e) of the reply to Lok Sabha Unstarred question No.2794 raised by Dr. Hemant Vishnu Savara regarding “Eklavya Model Residential School for Tribal Students”.

State-wise summary of EMRSs

Sl. No.	State / UT	No. of Identified Locations	No. of EMRSs Sanctioned	No. of EMRSs Functional
1	Andhra Pradesh	28	28	28
2	Arunachal Pradesh	11	10	5
3	Assam	17	15	1
4	Bihar	3	3	0
5	Chhattisgarh	75	75	74
6	Dadra & Nagar Haveli and Daman & Diu	1	1	1
7	Gujarat	47	45	34
8	Himachal Pradesh	4	4	4
9	Jammu & Kashmir	6	6	6
10	Jharkhand	91	89	7
11	Karnataka	12	12	12
12	Kerala	4	4	4
13	Ladakh	3	3	0
14	Madhya Pradesh	71	70	63
15	Maharashtra	39	37	37
16	Manipur	21	21	3
17	Meghalaya	38	35	0
18	Mizoram	17	17	6
19	Nagaland	22	22	3
20	Odisha	114	108	32
21	Rajasthan	31	31	30
22	Sikkim	4	4	4
23	Tamil Nadu	8	8	8
24	Telangana	23	23	23
25	Tripura	21	21	6
26	Uttar Pradesh	4	4	3
27	Uttarakhand	4	4	4
28	West Bengal	9	8	7
	Grand Total	728	708	405
